

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

**LIFE INSURANCE CORPORATION
(AMENDMENT) BILL***

(Amendment of Sections 14, 23, etc.)

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि जीवन बीमा निगम अधिनियम, 1956 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Life Insurance Corporation Act, 1956."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

**SALARIES AND ALLOWANCES OF
MINISTERS (AMENDMENT) BILL***

(Amendment of Sections 3, 4, etc.)

श्री यशवन्त सिंह कुशवाह (भिड़) : मैं प्रस्ताव करता हूँ कि मन्त्रियों के वेतन तथा भत्ते अधिनियम, 1957, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to amend the Salaries and Allowances of Ministers Act, 1957."

The motion was adopted.

श्री यशवन्त सिंह कुशवाह : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Articles 15, 16, etc.)

SHRI SIDDAYYA (Chamarajanagar) :

I be to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SIDDAYYA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new Article 24 A)

श्री शिवचन्द्र झा (मधुबनी) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री शिवचन्द्र झा : मैं विधेयक को पेश करता हूँ ।

PREVENTION OF CONVERSION BILL*

श्री यशवन्त सिंह कुशवाह (भिड़) : मैं प्रस्ताव करता हूँ कि अवयस्कों के धर्म परिवर्तन को रोकने की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to restrict the conversion of religion of minors."

The motion was adopted.

श्री यशवन्त सिंह कुशवाह : मैं विधेयक को पेश करता हूँ ।